

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/41/2016 NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM CIBI VISHNU COUNSEL FOR PETITIONER R. Venkatavaraclan COUNSEL FOR RESPONDENTS R. Venkatavaradan Chandramouli Prabhakar 1-10

ORDER

Counsels for both the parties are present and submitted that the settlement is yet to be completed and prayed for more time. At request, time is enlarged. Put up on 22.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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